

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.449/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th December 2017, 10.30 A.M

Name of the Company		Rality Infrastructures Pvt.Ltd.-Vs-Registrar of Companies, Odisha,		
Under Section		252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Pahit Paban Biswas (Adv.) For the Petitioner
 2) Arin Chaudhuri (Adv.) 15/12/17

ORDER

Ld. Counsel for the appellant is present.

The Registrar of Companies, Odisha has filed a report but it is not a paragraphwise detail report. Registrar of Companies is directed to file detail paragraphwise report within 30 days from today. Appellant is directed to serve a copy of this order on the Registrar of Companies, Odisha and file affidavit of service within 7 days.

Appellant is also directed to file by way of an affidavit relevant documents to show that the company is an on-going concern.

List it on 15/02/2018.

SD
 (Jinan K.R.)
 Member (J)

SD
 (V.P.Singh)
 Member (J)